

NATIONAL COMPANY LAW TRIBUNAL

HYDERABAD BENCH


PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA – MEMBER TECHNICAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP NO. 344/241/HDB/2019
NAME OF THE COMPANY	Sangaz Containers Pvt Ltd
NAME OF THE PETITIONER(S)	P.N Ram Babu
NAME OF THE RESPONDENT(S)	Sangaz Containers Pvt Ltd & (04) Others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. K. Rajith	Adv	9985183500	

Counsel for Respondent(s):

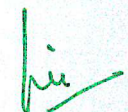
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
TAPASVIJAY DEORA for R1 to R3	RS	9966299213	

ORDER

Counsel for the Petitioner and PCS for the Respondent are present. Counsel for the Petitioner reported no rejoinder. For hearing submissions, time is enlarged at request of both sides. Put up the matter on 06.02.2020.


MEMBER TECHNICAL

AS


MEMBER JUDICIAL